

Diversification of funds for production of protecting foods

3133. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether due to over production of wheat and rice, there is now need for diversification of agriculture production;

(b) whether Government would encourage production of protective foods such as milk, fruits, vegetables, mushrooms etc. which are in short supply; and

(c) whether Government would divert funds saved from subsidies on wheat and rice etc. to encouraging production of protective foods?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (c). The Government is already pursuing a policy of diversifying agriculture to increase the production of nutritious food items like milk, fruits, vegetables, mushrooms, etc. Adequate financial provision is being made for this purpose.

Basic amenities in I.S.B.T. in Delhi

3134. SHRI JAI PRAKASH AGARWAL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that the Inter-State Bus Terminus (ISBT) in Delhi is very unclean and ill-kept with unwashed platforms and unclean toilets and lacks proper drinking water and other facilities; and

(b) how Government propose to look after this terminus in a better way ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). All possible efforts are being made for ensuring proper maintenance and cleanliness at ISBT; Delhi *inter alia* include the following :

(i) About 250 Safai Karamcharis and other field and maintenance staff are on round-the-clock duty for

maintaining cleanliness all around. The work of providing new fittings and doors in the toilets has been undertaken recently and is under progress.

(ii) Sufficient number of drinking water points have been provided in the departure and arrival blocks. To meet the increased demand in the Summer season, licences are being issued to 24 water trollies. Free chilled water is also made available to the commuters/visitors during Summer season.

(iii) The other facilities which have been provided and are being maintained include public address system, telephone booths, shops and kiosks for sale of eatable and necessary items, licensed porters, cloak room, essential facilities like Bank, Post Office, parking facilities and a centre for First-Aid for the convenience of the commuters.

Allotment of houses to Retiring Government Servants on Priority Basis

3135. SHRI VISHNU MODI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that the retiring Government servants apply for allotment of Government houses but the houses are allotted to them after about 15-20 years when they have reached the fag end of their service;

(b) if so, whether Government propose to formulate a scheme asking the State Housing Boards to give priority to the retiring Government servants in the allotment of houses and to allot houses to them within a stipulated period; and

(c) if so, by what time and if not, the reasons therefor and the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) and (c). Housing is a State subject and the State Governments/Union Territories are free to formulate and implement various social housing schemes in accordance with their needs and plan priorities. However, Government has taken two major steps in recent years namely :

- (i) the liberalisation of house building advance rules (including the raising of maximum limit of Rs. 70,000/- to Rs. 1,25,000/-) and
- (ii) Ownership Housing Scheme being financed out of the funds of Central Government Employees Insurance Scheme to facilitate the construction of houses for the Central Government employees during their service so as to avoid difficulties to them after their retirement.

The Delhi Development Authority has also undertaken the following three schemes for the benefit of Retired/Retiring public servants to acquire accommodation on priority basis :

- (i) Special General Housing Scheme for Retired/Retiring Public Servants.
- (ii) Special Self Financing Scheme for Retired/Retiring Public Servants.
- (iii) Special Housing Registration Scheme, 1985 for Retired/Retiring Public Servants.

Targets for fertilizer production

3136. SHRI PRAKASH V. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the country has to depend heavily on imports so far as fertiliser is concerned;

(b) whether the financial outgo on this account is substantial and calls for phased reduction;

(c) the targets fixed to step up production within the country, in the public sector as also in the private sector; and

(d) whether in setting up new factories care will be taken to ensure the regional balance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The fertilizers are imported from year to year to bridge the gap between the estimated indigenous production and likely requirement of fertilizers for the country during a year and this quantity varies from year to year.

(b) The financial outgo depends on the quantum of fertilizers imported. According to present indication fertilizer import may continue for some years.

(c) A major programme has been taken on hand for augmentation of fertilizer production capacity in the public, private and cooperative sectors. With the implementation of this programme, the installed capacity for production of fertilizers would increase from the present level of 5.9 million tonnes of Nitrogen and 1.57 million tonnes P_2O_5 to about 9.5 million tonnes of Nitrogen and 2.9 million tonnes of P_2O_5 by end of Seventh Plan (1989-90).

(d) Location of new fertilizer plant is being decided on the basis of techno-economic considerations, like availability of feed-stock, demand supply position in different regions/areas, cost of transportation of finished fertilizers to the deficit areas, Government policy on location of industries in backward areas etc.

Programme to spread Green Revolution

3137. SHRI SATYENDRA NARAYAN SINHA

SARI V. TULSI RAM :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the fact that bulk of foodgrains surpluses come from only two or three States;

(b) if so, whether there is any programme to spread the green revolution to other States also to widen the base of foodgrains surplus; and